1	2						3	4	5	6
3	Haryana	•				•		295		Nil
	Karnataka			•		•				20,706
-	Madhya Prade	sh					78	837	1,798	1,576
	Maharashtra			•		•	218		232	92
-	Orissa		•		٠.	•	4,602	4,545	7,377	11,076
	Rajasthan	. •	_	٠	•	. `	82	402	172	399
	Tamilnadu	·		•			2,060	2,194	453	458
	Uttar Pradesh		•				317	3,767	3,476	1,186

'World Tourism Meet' organised in **Bombay**

2761. DR. BAPU KALDATE: Wil the Minister of TOURISM be pleased to state:

- (a) whether a 'World Tourism Meet was organised in Bombay to chalk, out s strategy for promotion of tourism;
- (b) if so, what are the details in thi: regard; and
- (c) whether the Ministry of Horns Affairs was requested to cooperate in the matter of promotion of tourism by instruc ting visa officers in Indian Missions abroad to issue tourist visas, including multi entry visas, with the least delay?

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED): (a) t((c) Yes, Sir. All India organised a World Tourism Meet at Bombay on 30th and 31st October.

The following corporate strategies were chalked out for promotion of Tourism to India:

- 1. Lower promotional airfares sup ported by low tourist packages during the off season such as "affordable India", Himalayan and Adventure Tourism, Congress and Conventions, incentives etc
- Inclusion of Tourism courses as part of staff training, enhancement of agents education tours to India, promotion of tourism through Departmental stores in foreign markets.
- 3. Increased participation in Trade Fairs and Travel Marts and also inviting Indian tour operators and hotel chains to participate in the promotion of Indian food festivals.

Necessary instructions to facilitate even flow of tourist traffic to the country have been issued to Missions abroad that tourist visas may be made good for multiple entries instead of the existing three entries to facilitate visit of tourists to neighbouring countries. Visas to genuine tourists is freely granted by Missions without prior reference to the Government of

Licences for manufacture and export of processed pulses

2762. SHRI BIR BAHADUR PRATAP SINGH:

SHRI BHAGATRAM MANHAR:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that some appli cations for grant of licences for the manufacture and export of processed pulses and its flour from Gujarat are awaiting clearance of his Ministry;
- (b) whether it is also a fact that these are hundred percent export oriented units and are likely to earn foreign exchange for the country;
- (c) whether it is also a fact that some of the applications have been cleared and licences granted in the recent past; and
- (d) if so, what are the reasons for the delay in granting licences to the remaining applicants and by when these are likely to be cleared?

THE MINISTER OF STATE IN THE i MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) to (d) Two applications involving the processing and export of pulses to earn foreign exchange were approved under the Scheme of 100%

Export Oriented Units in 1982 and 1983. Ten more applications for similar projects, of which five related to Gujarat, were received in 1985 and 1986. Based on an appraisal of the proposals including an evaluation of the current technological status of the operations and having regard to the constraints within which such units have to function under the Import-Export Policy, it was considered that further approvals need not be granted. Accordingly, all the applications have been rejected. Some of the parties have represented against the rejection.

101 Written Answers

Handloom units in Orissa

2763. SHRI BASUDEB MOHAPATRA: will the Minister of TEXTILES be pleased to state:

- (a) what is the number of handloom units in Orissa at present, the number of persons employed in these units and the number of new units opened or those closed during the last three years; year wise:
- (b) what is the annual production of handloom products in the State at present;
- (c) whether the Central Government propose to formulate any scheme for the development of handloom sector in Orissa; and
 - (d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) No survey is conducted every year to find out the number of new units set up, units that closed down, etc. However, according to the census conducted in 1973, the total number of looms in Orissa were 1, 05, 001 and as per census of 1985, the number of looms were 1, 00. 956. Employment in the organised sector for 1985-86 was 1, 82 lakhs.

(b) Production figures are available only for organised sector namely, the Co-opera tive sector and the looms covered under the State Handloom Development Corpo ration. The annual production for this sector, which covered nearly 90% of the total looms, was 1, 098. 59 lakhs metres in 1985-86. ■

(c) and (d) There are no proposals for formulating any new scheme for' the development of handloom sector in Orissa currently. However, all the schemes that are under implementation since 1976 and those started later are applicable to the state of Orissa. These schemes are designed to bring an all round development of the handloom sector by bringing the weavers under the umbrella of Co-operatives & State Handloom Development Corporations.

Levy of expenditure tax

2764. SHRI KALPNATH RAI: Will the Minister of FINANCE" be pleased to state:

- (a) whether there is any proposal under Government's consideration to levy expenditure tax;
- (b) whether the modalities for the same have been worked out; and
- (c) if so, by when the proposal is likely to be given effect to?

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THE MINISTER OF STATE IN THE MINISTRY OF FINANCE - (SHRI IANARDHAN POOJARI): (a) to (c) Under the Resolution, dated 13th December, 1985, the Government appointed a Study Group on Taxation of Expenditure to examine the feasibility and desirability of moving towards progressive taxation of expenditure. The Group has been requested to submit its report by 31-12-1986. The Government's decision in the matter will be taken after the report submitted by the Group is examined.

Reconstitution of Fourth Pay Commission

2765. PROF. C. LAKSHMANNA: Will the Minister of FINANCE be pleased to state;

- (a) What is the present composition of the Fourth Central Pay Commission, after the sudden demise of its Chairman and some other members in the last three years; and
- (b) What steps are being taken by Government to reconstitute the Commission to that the unfinished second part of the Commission's report on post-pensionary and pensionary benefits could be expedited?